

(b) if so, the details of the requests made in this regard; and

(c) Government's decision thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) to (c). Corporate tax is already being levied on Public Sector corporations/ Companies. A large number of representations were received for lowering of corporate tax in general but not specifically in respect of Public Sector Undertakings. This suggestion was examined and not found to be acceptable.

#### Transportation of Petroleum Products

4155. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of

(all figures in Tonnes)

	Diesel oil (HSD)	Light diesel (LDO)	Crude oil	Kerosene oil (SKO)
Kandla to Delhi	495	70	NIL	155
Baroda to Delhi	78	10	NIL	160

(b) The daily average number of goods trains, carrying solid cargo, run on the differ-

RAILWAYS be pleased to state:

(a) the average quantity of diesel oil, light diesel oil/crude oil and kerosene oil transported every day through Railways from Kandla to Delhi and from Baroda to Delhi; and

(b) the per day average of solid cargo movement on the following routes; (i) Kandla to Delhi, (ii) Baroda to Delhi, (iii) Delhi to Kandla and (iv) Delhi to Baroda?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Average daily figures, for the three month period December 1988 to February 1989, indicating the quantity of the petroleum products moved by rail are furnished below:-

ent broad Gauge sections of the four routes, taken for a month, are furnished below:

*Routes: Kandla to Delhi and Delhi to Kandla*

Sections	Kandla to Delhi	Delhi to Kandla
1	2	3
Kandla-Viramgam	2.3	1.2
Viramgam - Ahmedabad	5.6	3.2
Ahmedabad-Godhra	5.5	4.0
Godhra-Ratlam	7.1	17.5

1	2	3
Ratlam-Kota	8.6	7.3
Kota-Gangapur City	9.0	7.1
Gangapur City- Tughlakabad (Delhi)	7.0	7.0

*Routes: Baroda to Delhi and Delhi to Baroda*

Sections	Baroda to Delhi	Delhi to Baroda
Baroda-Godhra	2.5	3.7
Godhra-Ratlam	7.1	17.5
Ratlam-Kota	8.6	7.3
Kota—Gangapur City	9.0	7.1
Gangapur City Tughlakabad (Delhi)	7.0	7.0

**Opening of Bank Branch in Udhampur and Doda Districts in Jammu and Kashmir**

4156. SHRI MOHD. AYUB KHAN (Udhampur) Will the Minister of FINANCE be pleased to state:

(a) whether despite Government announcement of extending branches and the offer of the united commercial bank to open a branch in Ilaqa Bamhag of district Udhampur, there is no bank branch in large hilly area spread over three hundred square miles comprising Patwar halgas Sahri, Sujandhar, Sersundhuan Tehsil Lali, Ladda Tehsil Udhampur and Dhanour Tehsil Gool Gulabgarh in district Udhampur;

(b) whether there is demand for opening bank branches at Bagdar (Sahri) Tehsil Riase of district Udhampur and Chandarkote Tehsil Rambon district Doda in Jammu and

Kashmir; and

(c) if so, the details thereof and the action proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Reserve Bank of India (RBI) has reported that the centres Patwar Halgas Sahri, Sujandhar, Sersunduan (Block Riase) Lali, Ladda (Block Udhampur) and Dhanour (block Gool) in District Udhampur have not been identified by the Lead Bank Group/State Government for opening branches under the current Branch Licensing Policy for 1985-90. The Block Gool is considered deficient block in banking average on population norms while block Riase is considered surplus banked block. RBI has further reported that it has not received application from UCO Bank for